

DIVISION BENCH  
COURT - I

**P-108**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/67(KB)2023  
IA(I.B.C)/356(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01<sup>ST</sup> MAY 2024**

IN THE MATTER OF	<b>ADITYA BIRLA FINANCE LIMITED VS SARITA MISHRA</b>
UNDER SECTION	<b>SECTION 95(1)</b>

**Appearances (via video conferencing/physically)**

Ms. Ranjabati Ray, Adv. ] For the Financial Creditor

**O R D E R**

1. Ld.Counsel for the Financial Creditor present. None appears for the RP.
2. Time to serve petition to the personal guarantor is extended by 10 days.
3. Let the needful be done within this time.
4. Post the matter on **27/06/2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**